

राज सहायता प्राप्त औद्योगिक गृह निर्माण योजनाओं के अन्तर्गत बने मकानों को किरायेदारों को बिक्री के लिए मध्य प्रदेश की अनुमति प्रदान किया जाना

4493. श्री ग० ब० बीधित : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने मध्य प्रदेश सरकार को राजसहायता प्राप्त औद्योगिक गृह निर्माण योजनाओं के अन्तर्गत बने मकानों को किरायेदारों को किश्तों के आधार पर बेचने की अनुमति दे दी है;

(ख) क्या सरकार उनसे मकानों का बाजार मूल्य लेगी; और

(ग) यदि हाँ, तो इसके क्या कारण हैं ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मन्त्री (श्री परिमल घोष) : (क) तथा (ख), मध्य प्रदेश सरकार से एक विशिष्ट प्रस्ताव के प्राप्त होने पर उन्हें, सहायता प्राप्त औद्योगिक आवास योजना के अन्तर्गत, आवंटित कामगारों को नन्दा नगर, इन्दौर में, उन द्वारा बनाए गए 1640 मकानों को बेचने की अनुमति अन्य बातों के साथ-साथ इस शर्त पर दे दी गई है कि मकानों का बिक्रय मूल्य उनका बाजार दर (भूमि की कीमत सहित) पर होगा, जिसमें से सामान्य मूल्यह्रास को कम किया जायगा।

(ग) औद्योगिक मकानों का निर्माण पात्र औद्योगिक कर्मचारियों के हित के लिए पर्याप्त केन्द्रीय अनुदान से किया गया है। योजना के अन्तर्गत बने मकानों की बिक्री को निरूत्साहित किया जाता है क्योंकि इससे औद्योगिक कर्मचारियों के आवंटन के लिए उपलब्ध मकानों

की संख्या कम हो जायेगी। जहाँ बिक्री की अनुमति दी जाती है वहाँ नये मकानों के निर्माण से संख्या को पूरा किया जाता है, जिनकी लागत बिक्री किए गए मकानों की मूल लागत से कहीं अधिक होती है। अतः मकानों को वर्तमान बाजार दर पर बेचना उचित है।

Posts Lying Vacant in I.F.S. (A) Cadre

4494. SHRI VIRENDRAKUMAR SHAH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether at least 38 senior-grade posts in the IFS (A) Cadre are lying vacant at the moment;

(b) whether a suggestion that the vacant posts should be filled up partly by inducting IAS officials and partly by promoting deserving members from the Ministry's External Publicity Division and Research and Legal Treaties Division has been opposed by IFS (A) Association; and

(c) if the answers to the above parts be in the affirmative, whether he has since looked into the matter and if so, the steps being taken to fill in the vacant posts ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The number of vacant posts in all the senior grades together, is at present 32.

(b) There has been no proposal for induction, in the sense of permanent appointment, of IAS or other non-IFS cadre officials, to the IFS. Promotions to the IFS are regulated by the IFS rules. These rules prescribe the quota of promotion to the IFS from the officers of the External Publicity Division, but do not provide for promotions to the IFS from the Research Cadre or the Legal and Treaties Division cadre.

There have been deputations to the IFS, from other Class I Central Services,

as provided for under the rules. Whether the number of deputationists should be increased or not, was one of the questions considered in connection with the filling of the vacancies. Some members of the IFS Association were not in favour of any such increase, and suggested the alternative of larger recruitment at the junior level of the IFS itself, which would eventually serve to meet the shortage in the higher grades.

(c) The matter is under consideration.

Use of Ashoka Chakra as Emblem of 'Empire Room'

4495. SHRI VIRENDRAKUMAR SHAH : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3326 on the 19th August, 1970 and state :

(a) whether the verification of facts about the use of Ashoka Chakra as emblem of 'Empire Room' in a hotel in USA has been completed; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) Yes, Sir.

(b) There is no Ashok Chakra emblem in the 'Empire Room' of Biltmore Hotel in Los Angeles or in any other part of the Hotel.

Import of Crude oil as Feed Stock for Petro-Chemicals

4496. SHRI VIRENDRA KUMAR SHAH : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether according to Indian Chemical Manufacturers' Association, a fertilizer programme based on import of

1.2 million tons of crude oil costing about Rs. 12.00 crores would be sufficient to produce One million tons of Complex NP 2⁹⁵ fertilizer valued at Rs. 200.0 crores;

(b) whether the "value-added" basis for petro-Chemicals based on imported naphtha would be even higher than fertilizer; and

(c) If the replies to parts (a) and (b) above be in the affirmative, whether Govt. plan to import crude oil in a big way ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN) :

(a) Yes.

(b) Value added in the manufacture of petro-chemicals from imported naphtha will vary a great deal depending on which petro-chemical is produced. Thus if it is methanol, the value added may not be substantially more than fertilizers but if it is plastics, it would be substantially more fertilizers. However, this is true if there is a good demand for the petro-chemical concerned.

(c) The proposal has been considered by the Committee on feedstocks who has just reported. The Government is examining the report.

Supply of Note Books for Home Task to Students of Sainik School, Kapurthala

4497. SHRI K. LAKKAPPA : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 969 on the 16th November, 1970 regarding the Sainik School, Kapurthala, and state :

(a) whether the information in respect of parts (c) and (d) has since been obtained and if so, the details thereof;

(b) whether the School provides the students with books and note books for